

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 6221  
TO BE ANSWERED ON APRIL 12, 2017

URBAN POVERTY

NO. 6221 SHRI M.I. SHANAVAS:

WILL the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) the major schemes of the Ministry aimed at addressing ever growing urban poverty in the country;
- (b) the allocations made to address urban poverty across the country and the funds spent/unspent during the last three years;
- (c) the reasons for unspent allocations during the said period; and
- (d) the action initiated against those who failed to spend the allocations during this period?

ANSWER

THE MINISTER OF STATE IN THE MIINSTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

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- (a) : This Ministry is implementing "Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM)" to reduce poverty and vulnerability of the urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities and by building strong grassroot level institutions of the poor. The Mission also aims at providing shelter equipped with essential services to the urban homeless in a phased manner. In addition, the Mission also addresses livelihood concerns of the urban street vendors by facilitating

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access to suitable spaces, institutional credit, social security and skills to the urban street vendors for accessing emerging market opportunities

(b): Details of funds allocated, released and utilized by States/UTs under DAY-NULM during the last three years under DAY-NULM is at Annexure-I.

(c) & (d) :Swarna Jayanti Shahri Rojgar Yojana was restructured and replaced by DAY-NULM in September 2013. Under DAY-NULM, the States/UTs had to put in place the institutional mechanism for governance and implementation of the Mission, as mandated by the Mission guidelines. This took time which affected the fund utilization by the States at the beginning of the Mission. As per the instructions of Ministry of Finance, funds are released to the States on the basis of their allocation and utilization. If a State failed to utilize the funds available with it, further release of funds was reduced to the extent of unspent balance available with the State.

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**Annexure-I referred to in reply to Lok Sabha Unstarred Question No.6221 for answer on 12.4.2017  
regarding "urban poverty"**

**A statement showing funds allocated, released and utilised under DAY NULM during 2014-15 to 2016-17**

(Rupees in lakhs)

S. No.	Name of the States/UTs	2014-15			2015-16			2016-17		Upto 28.2.17
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh	5573.83	4034.00	1160.03	5108.83	1500.00	9466.42	5714.45	5630.43	10008.03
2	Arunachal Pradesh	716.53	193.87	440.56	582.79	146.26	79.67	532.02	143.29	76.73
3	Assam	5375.77	0.00	1503.54	8077.07	0.00	1422.37	4412.57	0.00	1112.03
4	Bihar	4518.44	0.00	1667.16	4344.27	2572.99	1051.59	5925.87	2237.79	1145.09
5	Chhattisgarh	2201.69	1487.91	1231.33	2193.65	1778.51	2594.71	2526.46	1346.44	1917.71
6	Goa	10932.87	62.11	20.94	335.04	0.00	1.07	81.97	23.27	100.04
7	Gujarat	91.94	6354.10	1610.25	9512.12	0.00	575.62	6333.81	0.00	1994.67
8	Haryana	3571.39	1607.60	20.69	3266.92	0.00	113.92	2321.96	0.00	195.08
9	Himachal Pradesh	250.13	604.45	0.00	254.40	250.00	703.14	451.78	356.23	387.16
10	Jammu & Kashmir	1449.95	998.98	354.77	1268.49	0.00	207.63	565.22	0.00	107.09
11	Jharkhand	3295.80	1012.55	1469.88	2931.05	1461.32	2150.29	1749.12	1536.30	3435.05
12	Karnataka	9484.48	6347.11	8371.06	8729.16	989.80	3518.20	6735.75	0.00	867.13
13	Kerala	1855.84	0.00	0.00	5887.53	0.00	1530.00	2096.59	0.00	3238.92
14	Madhya Pradesh	7812.59	5158.37	4829.42	7415.11	500.00	3994.43	6491.10	2879.89	4789.56
15	Maharashtra	22814.89	12853.86	0.00	18775.98	0.00	2443.47	10165.56	0.00	3702.26
16	Manipur	1018.54	837.43	927.40	1531.76	311.39	103.44	1391.26	0.00	78.74
17	Meghalaya	799.26	420.34	268.46	1093.43	0.00	19.32	432.55	0.00	25.22
18	Mizoram	1307.05	851.52	1198.00	1049.95	1032.05	944.23	2931.07	933.65	470.41
19	Nagaland	953.84	532.25	196.62	1048.47	0.00	446.62	1223.26	523.26	97.31
20	Odisha	2308.77	1808.46	1046.56	2587.66	1321.59	1889.70	1927.42	656.18	1983.51
21	Punjab	3846.35	0.00	0.00	3842.20	0.00	1410.41	1717.37	0.00	880.82
22	Rajasthan	6532.15	4201.04	7.51	6298.81	0.00	2457.18	3760.52	791.56	4643.70
23	Sikkim	276.91	152.21	111.15	282.02	84.63	97.19	218.86	96.80	240.03
24	Tamil Nadu	10730.45	6439.54	1392.81	12901.06	5786.17	11268.78	10327.03	5844.70	0.80
25	Telangana	5692.60	0.00	2038.04	5317.36	3988.02	3339.16	1990.76	470.13	1210.75
26	Tripura	1261.65	946.24	72.80	1765.52	0.00	0.00	1070.10	0.00	310.02
27	Uttarakhand	962.76	0.00	397.43	1126.65	507.68	610.15	1040.26	538.10	833.55
28	Uttar Pradesh	15797.72	4655.31	0.00	16439.73	1741.92	6013.70	10328.95	2265.54	7310.60
29	West Bengal	10474.40	5372.61	527.06	10749.08	0.00	2788.70	5678.91	830.79	7609.74
30	A & N Islands	55.08	0.00	12.83	18.96	0.00	0.00	13.29	106.31	0.00
31	Chandigarh	537.58	282.32	157.99	135.65	0.00	315.62	139.84	0.00	126.08
32	D & N Haveli	50.09	0.00	10.79	21.22	0.00	0.00	12.18	0.00	0.00
33	Daman & Diu	34.80	0.00	192.47	24.16	0.00	0.00	7.02	0.00	0.00
34	Delhi	5353.04	0.00	251.91	3751.85	0.00	0.00	2365.25	0.00	0.00
35	Puducherry	342.12	0.00	0.00	195.46	0.00	0.00	282.06	279.00	11.34
<b>Total</b>		<b>148281.30</b>	<b>67214.18</b>	<b>31489.46</b>	<b>148863.41</b>	<b>23972.33</b>	<b>61556.73</b>	<b>102962.19</b>	<b>28970.63</b>	<b>58909.17</b>

\* The unspent balance of previous years lying with the States/ UTs has been included in the allocated amount.